

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**O.A No. 1606/2015  
M.A No. 1449/2015**

This the 21<sup>st</sup> day of December, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Mrs. Ancy Tomy  
W/o. Sh. Tomy George,  
Aged about 55 years,  
Working as Nursing Sister,  
Under Safdarjung Hospital, New Delhi.  
R/o. Block 15/2003, Nurses Residential Complex,  
Sri Niwas Puri, New Delhi.
2. Mrs. Saramma Rajan,  
W/o. Late Shri V. K. Rajan,  
Aged about 60 years,  
Retired as Nursing Sister,  
R/o. F-9, Type-3, Safdarjung Hospital Staff Quarters,  
W. Kidwai Nagar, New Delhi-110 023.
3. Mrs. Suman Bawa  
W/o. Sh. K. K. Bawa,  
Aged about 60 years,  
Working as Nursing Sister,  
Under Safdarjung Hospital, New Delhi.  
R/o. 15/202, Nurses Residential Complex,  
Sri Niwas Puri, New Delhi.
4. Mrs. Mary Paul  
W/o. Sh. Paul V. T.  
Aged about 53 years,  
Working as Nursing Sister,  
Under Safdarjung Hospital, New Delhi.  
R/o. Block BD 919, Sarojini Nagar, New Delhi-110 023.
5. Mrs. Charanjit Tuli  
W/o. Sh. Virender Kumar,  
Aged about 57 Years,  
Working as Nursing Sister,  
Under Safdarjung Hospital, New Delhi.  
R/o. D-81, Ground Floor,  
East Uttam Nagar, New Delhi -110 059.

6. Mrs. Girjesh Gupta  
W/o. Late Sh. N. K. Gupta,  
Aged about 60 years,  
Working as Nursing Sister,  
Under Safdarjang Hospital, New Delhi.  
R/o. H. No. 3335, IIInd Floor Mahindra Park,  
Delhi-110 034.

7. Mrs. Leelamma Raju  
W/o. Late Sh. M. J. Raju,  
Aged about 57 years,  
Working as Nursing Sister,  
Under Safdarjang Hospital, New Delhi.  
R/o. 20/D, Pocket A-11, Kalkaji Extn,  
New Delhi-110 019.

8. Mrs. Salin Zacharias  
W/o. Late Sh. Zacharias CI  
Aged about 56 years,  
Working as Nursing Sister,  
Under Safdarjang Hospital, New Delhi.  
R/o. XY-54, Sarojini Nagar, New Delhi-110 023.

9. Mrs. Saraswathy Mohan  
W/o. Late Sh. Mohan Das,  
Aged about 59 years,  
Working as Nursing Sister,  
Under Safdarjang Hospital, New Delhi.  
R/o. YZ-35, Type IV Qtr, Sarojini Nagar,  
New Delhi-110 023.

10. Mrs. Santosh Kumari Bector  
W/o. Sh. Jiwan Rai Singh  
Aged about 59 years,  
Working as Nursing Sister,  
Under Safdarjang Hospital, New Delhi.  
R/o. C-1/93, Muskan Appartment, Sector 1,  
Rohini, Delhi-110 085.

11. Mrs. Suchitra P. Massey,  
W/o. Sh. Anil P. Massey,  
Aged about 57 years,  
Working as Nursing Sister,  
Under Safdarjang Hospital, New Delhi.  
R/o. 9/114, Lodhi Colony, New Delhi.

12. Mrs. Sesilyamma Michael  
W/o. Sh. Michael T. K.

Aged about 56 years,  
 Working as Assistant Nursing Superintendent,  
 Under Safdarjang Hospital, New Delhi.  
 R/o. 102/15, Nurses Residential Complex,  
 Sri Niwas Puri, New Delhi.

13. Mrs. Sheelamma Sukumaran  
 W/o. Sh. Sukumaran A.T. V.  
 Aged about 56 years,  
 Working as Assistant Nursing Superintendent,  
 Under Safdarjang Hospital, New Delhi.  
 R/o. F-99A/3, Dilshad Colony,  
 Delhi-110 095. ...Applicants

(By Advocate : Mr. Manjeet Singh Reen)

Versus

Union of India, through :

1. The Secretary,  
 Ministry of Health and Family Welfare,  
 Nirman Bhawan, New Delhi.

2. The Secretary,  
 Department of Expenditure,  
 Ministry of Finance,  
 North Block, New Delhi.

3. The Medical Superintendent  
 Safdarjung Hospital and V.M.M.C.,  
 New Delhi-110 029. ...Respondents

(By Advocates : Mr. Ashok Kumar)

### **ORDER (ORAL)**

**Mr. V. Ajay Kumar, Member (J) :**

Heard both sides.

2. When this matter is taken up for hearing, learned counsel for applicants submits that originally 13 applicants have filed O.A jointly and in respect of 10 applicants relief

has been granted. However, in respect of three applicants i.e., applicants no. 3, 7 and 8, the respondents have stated that their claim was rejected, but no orders were communicated in writing to the said three applicants.

3. In the circumstances, the O.A is disposed of and the respondents are directed to communicate the speaking orders, if any passed, in respect of the three applicants i.e., applicants no. 3, 7 and 8, whose claims were said to have been rejected, and if, no speaking order is passed yet, the respondents shall pass specific orders and communicate the same to the applicants no. 3, 7 and 8 within 60 days from the date of receipt of a certified copy of this order. The applicants no. 3, 7 and 8 are at liberty to challenge the said orders, if they are still aggrieved. No costs.

(Aradhana Johri)  
Member (A)

(V. Ajay Kumar)  
Member (J)

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